

Printing of Sales Tax Forms

972. Shri Ram Sewak: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Central Sales Tax Forms are printed in English language only;

(b) whether Government are thinking to publish them in Hindi language as well; and

(c) if so, by what time?

The Minister of Finance (Shri Morarji Desai): (a) The administration of the Central Sales Tax Act, 1956, under which the various forms referred to in the question have been prescribed, has been delegated to the State Governments. The printing and supply of these forms is, therefore, undertaken by the State Governments in accordance with their local requirements. Except in respect of Form 'C' which, for security reasons, is being printed centrally at the Security Press, Nasik, the Central Government are not aware of the language in which the other individual forms are being printed by the various State Governments. Form 'C' is printed in English.

(b) and (c). Do not arise.

D.A. for Canteen Stores Department (India)

973. Shri P. Kunhan: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that enhanced dearness allowance as recommended by the Second Pay Commission has been granted to the Canteen Stores Department (India) Employees; and

(b) if not, the reason therefor?

The Minister of Defence (Shri Krishna Menon): (a) Enhanced rates of Dearness allowance as sanctioned on the basis of the Second Pay Commission's recommendations for civilians paid from Defence Services Esti-

mates, have also been granted to the employees of the Canteen Stores Department (India).

(b) Does not arise.

Sea-Hawk Plane Crash

**975. { Shri P. C. Borooah:
Shri A. V. Raghavan:
Shri Pottekkatt:**

Will the Minister of Defence be pleased to state:

(a) whether a naval Sea-Hawk plane crashed near Coimbatore on the 3rd August, 1962;

(b) if so, what loss of life and property was involved in the crash; and

(c) the cause of the accident?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) The Pilot, Lieutenant Pronob De, lost his life. The aircraft was a complete loss having got disintegrated on hitting the ground.

(c) A Board of Enquiry has been appointed and the findings are awaited.

Cracker Explosion in Delhi

**976. { Shri Raghunath Singh:
Shri Basumatari:**

Will the Minister of Home Affairs be pleased to state:

(a) whether a cracker exploded in Chhatta Sheikh Manbloo in the Jama Masjid area at 9.25 p.m. on the 5th August, 1962; and

(b) if so, details of incident?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). On the 5th August 1962, a cracker explosion occurred at 9.25 p.m. at Chhatta Sheikh Mangloo in the Jama Masjid area, in which no one was injured. On an examination of the remnants of the exploded cracker, it was found to be of the